F. No. 01(03)/Roster/CESTAT/2020 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Date: 30 May 2020

ORDER No. 51 of 2020

Hon'ble President is pleased to order the roster for **CESTAT**, **Ahmedabad** for the period from 1.6.2020 to 31.07.2020 as follows:

PERIOD	BENCH	WORKS ASSIGNED
From 1.6.2020 to 31.07.2020	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

- 1. From 1.6.2020 to 5.6.2020, Members will do Chamber work.
- 2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
- 3. Whenever one of the members is on leave the other member will hear Single Member cases.
- 4. On every Friday afternoon special bench sitting will be notified, if any.
- 5. In the event of no sitting of the Bench the adjourned dates of listed matters will be available on the website <u>www.cestatnew.gov.in</u>.

By Orden,

(Bineesh Kumar K.S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/0/0 Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Assistant Registrar